

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 193**

**Dated: 09.06.2014**

Whereas, Hon'ble Full Court in its meeting held on 14<sup>th</sup> May, 2014, resolved that District Judges promoted prior to 27<sup>th</sup> October, 2009, on Ad hoc basis be regularized/confirmed from the date they were promoted as Ad-hoc District Judges, except the officers against whom the regular enquiry is pending, in whose case regularization/confirmation stands deferred till completion of the enquiry.

Whereas, in compliance to the Resolution adopted by the Hon'ble Full Court (supra), services of following District Judges (serving/retired) are hereby regularized/confirmed with effect from the date they assumed the charge, pursuant to their promotion as such on Ad hoc basis, vide Government Order shown against each:

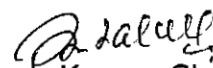
S. No.	Name of the Officer S/Sh.	Promoted vide Government Order
1.	Mohammad Nazir Fida (Now Retired)	No.1179-LD(A) of 2003 dated 10.06.2003
2.	Asmat Hussain Shah (Now Retired)	No. 1656-LD(A) of 2002 dated 27.06.2002
3.	Ms. Sudesh Warikoo (Now Retired)	No. 1179-LD(A) of 2003 dated 10.06.2003
4.	K. J. S. Kanwal (Now Retired)	No. 1656-LD(A) of 2002 dated 27.06.2002
5.	Gopi Krishan Pandita (Now Retired)	-do-
6.	Maharaj Krishan Hanjura	No. 459-LD(A) of 2003 dated 27.02.2003
7.	Ashok Kumar Sharma	No. 269-LD(A) of 2004 dated 21.01.2004
8.	Mohammad Shafi Khan (Now Retired)	-do-
9.	Suresh Kumar Sharma	No. 2162-LD(A) of 2004 dated 06.07.2004
10.	Rakesh Sagar Jain	-do-
11.	Ashok Kumar Koul	-do-
12.	Duni Chand Sagotra (now retired)	No. 1257-LD(A) of 2007 dated 18.04.2007
13.	Rashid Ali Dar	-do-
14.	Vinod Chaterji Koul	-do-
15.	Mohammad Yousuf Akhoon	-do-
16.	Sanjay Dhar	-do-
17.	Puneet Gupta	-do-
18.	Mohan Lal	-do-
19.	Mohd. Akram Choudhary	-do-

*On Karan*

20.	Rajesh Sikri	No. 1214-LD(A) of 2008 dated 31.03.2008
21.	Ramesh Kumar Wattal	-do-
22.	Sanjeev Gupta	-do-
23.	Kiker Singh Parihar	-do-
24.	Aijaz Ahmad Mir	-do-
25.	Abdul Rashid Malik	-do-
26.	Inder Singh	-do-
27.	Ms. Bala Jyoti	-do-
28.	Subash Chander Gupta	-do-
29.	Shujat Ali Khan	-do-
30.	Mohammad Yousuf Wani	-do-
31.	Sanjay Parihar	-do-
32.	Mohammad Ali Khan	-do-
33.	Pawan Dev Kotwal	-do-
34.	Ms. Nighat Sultana	No. 1658-LD(A) of 2008 dated 23.05.2008
35.	Syed Tauqeer Ahmad	-do-

**Note: The regularization/confirmation of the officers mentioned at serial Nos. 27 and 35 are subject to the final outcome of preliminary enquiry pending against them.**

BY ORDER

  
(Suresh Kumar Sharma)  
Registrar General

No: 5623-64/GS

Dated: 09.06.2014

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,  
.....for information of His Lordship.
2. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,  
for information and necessary action.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for Information.
5. Sh. \_\_\_\_\_, for information
6. Chief Accounts Officer, High Court of J&K, Srinagar,  
for information & necessary action.
7. Incharge NIC for uploading the same on website.
8. Office file.

  
Registrar General